F. No. 296/4/2018- CX-9

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the 23.07.2018

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week $-\underline{16.07.18}$ to $\underline{20.07.18}$ reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -16.07.18 to 20.07.18.

1. Administrative Changes:-

- Order regarding cancellation of posting order No. 102/2018 dated 22.06.2018 in respect of Shri Rajesh Dahiya, Assistant Commissioner, GST & CX Ahmedabad Zone as OSD in Judicial Wing of CBIC on loan basis, has been issued vide Office Order No. 113/2018 dated 16.07.2018.
- Order regarding posting of Mrs. Renu K. Jagdev, IRS as ADG(EMC) DGHRD, has been issued vide Office Order No. 114/2018 dated 16.07.2018.
- Order regarding posting of one Commissioner and two Deputy Commissioners of two IRS Group 'A' has been issued vide Office Order No. 115/2018 dated 18.07.2018.
- Order regarding placement of services of Shri Vishal Pratap Singh, Joint Commissioner, as Deputy Secretary in the Department of Economic Affairs under Central staffing Scheme, has been issued vide Office Order No. 116/2018 dated 20.07.2018.
- Order regarding placement of services of Shri Atul Sharma, Assistant Commissioner, as Senior Field
 Officer in Junior Executive Cadre of the Cabinet Secretariat, has been issued vide Office Order No.
 117/2018 dated 20.07.2018.

2. Legislative Changes:-

- Notification No. 53/2018-Cus dated 16.07.2018 has been issued to amend BCD rates on certain textile goods.
- Notification No. 54/2018-Cus, dated 16.07.2018 has been issued to amend Notification No. 50/2017-Customs dated 30.06.2017 by deleting S.No. 330 and entries relating thereto of notification so as to prescribe 20% BCD on all goods of heading 6310.

3. Any Circular:-

- Circular No. 21/2018-Cus-IV(N.T.) dated 18.07.2018 issued for refund of IGST on Export of Goods on payment of duty-setting up of Help Desks-reg.
- Circular No. 22/2018-Cus-IV(N.T.) dated 18.07.2018 issued for refund of IGST on Export of Goods on payment of duty clarification in case of SB003 errors and extension of date in SB005 & other cases using officer interface for rectification of errors-reg.

(Hemambika R. Priya) Commissioner(Coordination)

- 1. Chairman, CBIC
- 2. Member (GST)
- 3. Member (IT)
- 4. Member(CX, ST & Legal)
- 5. Member(Customs)
- 6. Member(Budget & Investigations)
- 7. Member(Admn)

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